

13-2-1981 and sank in the centre of the Indira Dock channel. Initial efforts made by Indian Navy to salvage the vessel failed. Owner of the vessel has disowned responsibility to remove the wreck. Negotiations with the Indian Navy are underway to blast the wreck as it is found that wreck cannot be floated.

*Lash Barge 'DM 172':*

The Lash Barge anchored close to cross island sank on 11-8-1981 due to squally weather. Agents M/s Transocean Shipping Agency Private Limited in consultation with owner's representative, are negotiating with salvage firms to remove the wreck.

**Complaints against Institute of Physically Handicapped at Rouse Avenue, New Delhi**

2014. SHRI RAJESH KUMAR SINGH: Will the Minister of EDUCATIONAL AND SOCIAL WELFARE be pleased to state:

(a) whether there have been many complaints against the working of the Institute for the Physically handicapped at Rouse Avenue, New Delhi;

(b) whether the handicapped were deprived of basic facilities by the institute authorities; and

(c) whether Government have since inquired into the matter and if so, the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Recently, only one complaint has been received.

(b) No, Sir.

(c) The complaint was inquired into and nothing improper was observed in the working of the Institute.

**बट-बिलाड़ा रेलवे लाइन**

2015. श्री मूल चन्द डागा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजस्थान में बट से बिलाड़ा तक एक नई रेलवे लाइन के सर्वेक्षण के लिए इस वर्ष के बजट में प्रावधान किया गया था ;

(ख) यदि हां तो क्या सर्वेक्षण कार्य इस बीच शुरू कर दिया गया है और यदि हां, तो उन गांवों और कस्बों के नाम क्या हैं जहाँ से यह रेल लाइन गुजरेगी ; और

(ग) सर्वेक्षण-कार्य कब तक पूरा हो जायेगा ?

रेल और संसदीय कार्य एवं शिक्षा व समाज कल्याण मंत्रालयों तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) :

(क) ने(ग). बिलाड़ा से बट तक एक मीटर लाइन के सर्वेक्षण कार्य को 1981-82 के बजट में शामिल किया गया है। इस सर्वेक्षण का कार्य शीघ्र ही शुरू किया जायेगा। सर्वेक्षण पूरा होने में लगभग एक वर्ष लगेगा।

**Pandey Committee Findings of JEE**

2017. SHRI MOOL CHAND DAGA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Board of Governors IIT, Delhi, has rejected the N. S. Pandey committee findings on JEE 1979 scandal which held four faculty members guilty of serious malpractices;

(b) if so, the reasons therefor;

(c) whether the punishments awarded to guilty faculty members are trivial and not commensurate with the seriousness of charges established against them;

(d) if so, reasons why deterrent action was not taken to prevent the recurrence of such scandals;

(e) whether some of these faculty members have gone abroad during the pendency of punishments so that these become ineffective;

(f) if so, how their visits abroad were cleared;

(g) whether a senior Professor of IIT, Delhi, invigilated at a JEE centre where his own nephew was a candidate; and

(h) if so, what action has been taken against him?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (f). One of the accused in the case has appealed to the High Court against the penalties imposed upon him by the Board of Governors of IIT, Delhi. The whole issue is, therefore, *subjudice*.

(g) Yes, Sir. However, the invigilation duties were assigned to the Professor in a room other than that where his nephew was sitting.

(h) In view of the clarification given in (g) above and since there is no evidence to link the Professor's invigilation with anything undesirable, the question of taking any action against him does not arise.

#### National Moral Education Conference

2018. SHRI MOOL CHAND DAGA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

a) the resolutions adopted in the first National Moral Education Conference held at Lucknow on the 11th, 12th and 13th July, 1981 and Government's reaction thereto and whether a copy of each of them will be laid on the Table; and

(b) whether Government have taken a decision to impart moral education and implement the above resolutions and if so, the broad outlines thereof and how this is proposed to be included in the education system so as to ensure that students become duty conscious citizens of the country?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS, EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) According to information available, the City Montessori School of Lucknow organised a National Moral Education Conference at Lucknow from 11th to 13th July, 1981. A copy of the resolutions adopted in the said Conference, received from the organisers, is attached.

(b) The Government is of the view that the building up of character of students should be one of the major aims of education. Cultivation of moral and social values by pupils should be encouraged through all curricular and extra-curricular activities. The education system must produce young men and women of character who should be committed to national service and development. Some basic issues concerned with the programme of moral education were discussed in a high level Seminar on Moral Education organized by NCERT in May, 1981. Among other things the Seminar also recommended that provision should be made for moral education in all the schools of the country and that NCERT should go ahead with developing curriculum and instructional materials and teachers orientation for this purpose. The recommendations of the Seminar have been communicated to all States/Union Territories for consideration and implementation.

#### Statement

Resolutions adopted at the 'First National Moral Education Conference' held at Lucknow from 11th to 13th July, 1981: